Di claration of Assets and Liabilities

Year 2023 - 2024

| IRAJESH PA | SIMAN ,, son | daughter/wife of UMAKANT PASWAN |
|----------------------------|------------------------|------------------------------------------|
| | | to BIHAR VIDHAN SAVA PATNA |
| service and presently work | king as O.F.FICE | ATTENDANT BIHAL YICHANSAND PAYNA |
| give herein below the deta | ills of the assets (im | movable, movable, bank balance, etc.) of |
| myself, my spouse and dep | pendants*: | |

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A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|------------|----------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------|---------------------|---------------------|--------------------------|
| (1) | Cash | 5,000+ | AMBRITAKUM RF 1000+ | AADTITLANI NIL | AADITYA RAJ NIL | |
| (11) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | 35,000+in SBI BVM 396454676 77 | NJL | NIZ | NIL | |
| (iiI) | Bonds, Debentures and Shares in companies | NIC | NIL | NIL | NIL | |
| (lv) | Other financial Institutions, NSS, Postal Savings, LIC Policies, etc | NIC | NIL | NIL | NIL | |
| (v) | Motor Vehicles (details of make, etc.) | MOTEKCYCLE BR3154405 | NIL | NIL | NIL | 44.2 |
| (vI) | Jewellery (give details of weight and value) | NJZ | NOLD-108M SILVEL 3081 | NIL | NIZ | Add Asset Provinces |
| (klv) | Other assets, such as values of claims / interests | ACTION TO SERVICE OF THE PROPERTY OF THE PROPE | 5- S-1 410-6-1 | | | |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated?

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Namo |
|------------|--------------------------------------------------------------------------------------------------------------------------|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------|--------------------------|
| (1) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | NZZ | | NITC | NEC | |
| (II) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | NIL | NIL | NEL | NIL | |
| (वि) | Buildings (Commercial and residential) Location(s) - Survey /door | NITL | NZL | NIL | NIL | |
| | number(s) - Extent (Total measurement) - Current market value | | Line and the second sec | and a second sec | | |
| (iv) | Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | VIET | NIL | NIL | NIZ | |
| (v) | Others (such as interest in property) | MIL | NIL | NIL | NIZ | 400.000 |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as |
|------------|-----------------------------------------------------------------------------------------------|---------------------------------------------------------------------------|-----------------------|
| (a) | (i) Loans from Banks | NFC | |
| | (ii) Loans from financial institutions | NIL | |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | NIL | |
| | (b) dues to departments dealing with supply of water | NIL | |
| | (c) dues to departments dealing with supply of electricity | N.T- | |

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| | (d) dues to departments dealing with telephones | NAZ | - |
|-----|-----------------------------------------------------------------------------------------------------------------------------------------------------|---------------|---------|
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | NIZL | |
| | (f) Other dues, If any | NIL | Tapes - |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | FOA PP 4729 C | |
| • | (II) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.] | NIL | |
| | (III) Sales Tax [Only in case of proprietary business] | NJL | |
| | (iv) Property Tax | NIL | 1 |

Personal Detail

| GPF/CPF/PRAN | No. :- | 1101 453654-30 |
|---------------------------|---------|---------------------------------------------------------------------------------------------|
| Gender | | M (M/F) |
| Date of Birth | 4 | 1 5 0 3 1 9 8 4 (DD/MM/YYY |
| Class/Group | ;- | <u> </u> |
| Cadre | ‡* | BFHAR YIDHNSAYA PATNA |
| | | (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.) |
| Home District | ;• | SAMASTI PUR |
| I hereby knowledge and | declare | that the above details are true to the best of my |

Signature laest Paswans

Name of Employee: RASESH PASWAN

Designation: OFFICE ATTENDANT

Department: 87.49 L. VIOHASAVA PATNA

Note:

Place: PATNA

Date: 05-62 2024

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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